

(OPEN COURT)

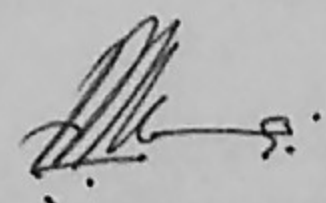
**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

ALLAHABAD this the 05th day of June, 2007.

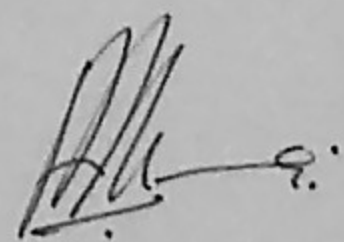
**HON'BLE MR. ASHOK S. KARAMADI, MEMBER- J.
HON'BLE MR. K.S. MENON, MEMBER- A.**

CIVIL CONTEMPT PETITION NO. 59 OF 2007

1. R. Sundaram, S/o Late P. Rama Murthy, at present residing at F.F. 2, Anubhav Terraca ,7, Jambulingam Road, Mylapore, Chennai.
2. M.P. Vaidya, S/o Late P.R Vaidya, R/o 758/3, P.Y.C. Colony, Deecan Gyakhana, Puna, Maharashtra.
3. K.O. Kalia, S/o Sri M.R. Kalia, R/o 48, Surya Enclave, Hyderabad (Andhra Pradesh).
4. M.P. Rama Murthy, S/o Late M.A Somaya Zula, R/o 8-37 F-6, Vijay Nagar Colony, Hyderabad.
5. V. Nagrajan, S/o Venkatraman, R/o A- 1/5, Shuvaneshwari Apartment, Shartidasan Colony, K.K. Nagar, Chennai.
6. B.L. Khurana, S/o Late Mehar Chand Khurana, R/o G- 06, Sarita Vihar, New Delhi.
7. Mukund Lal Dutta, S/o Late Chandradaya Dutta, R/o S- 1, Balleyganj, Garders Grand Floor, Kolkata.
8. Gopal Chand Mukherjee, S/o Late Dhirendra Nath Mukharjee, R/o B.F. 30 Salt Lack City, Kolkata.
9. M.N. Mukku, S/o Late Manohar Nath Mukku, R/o 10/C, Hamchhaya 14, IRON side Road, Ballayganj, Kolkata.
10. Smt. Shivani Dutta, Wife of Late Ramendra Nath Dutta, B.C 246, Salt Lack, Kolkata.
11. Smt. Indra Des Gupta, Wife of Late S.C. Das Gupta, R/o Flat No. 48-1/5 Lack Evenue, Kolkata.
12. Smt. Vatsala Naik, Wife of Sri I. Krishna Das Naik, R/o 502, Mangla Adesh 4th Golibar Road, Shanta Kunj (East), Mumbai.



13. K. Sundar Rajan, S/o Late Kuppbowamy Iyenuer,
M 15/3, 38,28 Cross Seat Vedant Nagar, Chennai.
14. V.K. Ghai, S/o Late Lohari Ram Ghai,
R/o 1710, Street Seeta, 15, Faridabad.
15. Mrs. Asha Deolalikar, W/o Late R.G. Deolalikar,
C/o V. Raman, IPS (I.G Police), 17 Bungalows, Bhopal.
16. R.K. Mazoomdar, S/o Late Nishith Kumar Mazoomadar,
R/o D/613, Sena Vihar, Kammana Hatt, Main Raod,
Bangalore.
17. O.P. Bhal, S/o Late Dr. T. Bhal, R/o 1/14, Punjabi Bagh
West, New Delhi- 110026.
18. G.R. Narsimhan, S/o Late G.R. Rangama, R/o 260,
Geeta, 6th Main Road, I Block, Koramangala, Bangalore.
19. G.N. Rameshan, S/o Late G.N. Nageshwara, R/o Iyer 6,
Kalpatara 87, Santhome High Road, Chennai- 600028.
20. C. Madhavan, S/o Late C.V. Chandra Sakaran, B- 3,
Alsa Enclave 30, F- Block, Annanagar East- Chennai-600102.
21. S. Thigrajan, S/o Late T. Subramania Iyer, R/o 16 (new 17),
I Street Parmeshwar Nagar Adyer, Chennai- 600020.
22. Mrs. S.U Jarnarkar, w/o Late V. Karmarkar, Post and Vill.
Sasuna Via Alibagh, Distt- Raigad, Maharashtra- 402201.
23. P.L. Jalota, S/o Late M.R. Jalota, R/o 507, Sector 10-D,
Chandigarh- 160011.
24. C.S. Gauri Shankar, S/o C.G. Subramanian, R/o A-18,
Shiva Apartments, 5-A, East Coast Road, Thiruvartimyar,
Chennai- 600041.
25. Mrs. E. Thomas, W/o M.M. Thomas, R/o Anuggrata 22,
De Coasta Layour, Bangalore- 560084.
26. Jagdish Mitra Kawlra, S/o Late C.L. Kawlra, R/o A-1,
Uttarayan Enclave, University Road, Pachpedi,
Jabalpur (M.P), 482001.
27. C.N. Govindan, S/o Late C.G. Nagrajan, R/o Flate N. G/1,
Hariyana, 68 Greenbagh Road, R.A. Puram, Chennai-600028.
28. S. Khan, S/o Late R.S. Shrinivasan, present residing at 9,
Friends Enclave, Collector Office Road, Triuchi Rapalli.
29. Y.E.S. Trivedi, S/o Late S.S. Trivedi, Presently residing at
130, APR Colony, Katanga, Jabalpur- 482001.
30. A.K. Dam, S/o late A.M. Dam, R/o Flat No. D-1,
South End Park, Kolkata 700029.



31. Chandramohan Mathur, S/o Sri R.M. Mathur,
R/o E-9, Green Wood City, Sector 46, Gurugaon,
Haryana- 122003.

32. Smt. Sulekha Chatterjee, wife of Late Dr. Durga Prasad
Chatterji, R/o 124/2, Dowangagaji Gajiroad, Post Office-
Balli, Distt. Howrah (West Bengal)- 7110201.

33. Mrs. Visoni, Wife of Late K.K. Visoni, R/o Chandravilla,
Bhimatal Road, Bhowali, Distt. Nainital.

.....Applicant.

VERSUS

Sri T.P. Mandal, Principal Controller,
Defence Account (Pension), Draupadi Ghat Allahabad.

.....Respondent

Present for the Applicant:

Sri R.P. Tewari

Counsel for the Respondents :

ORDER

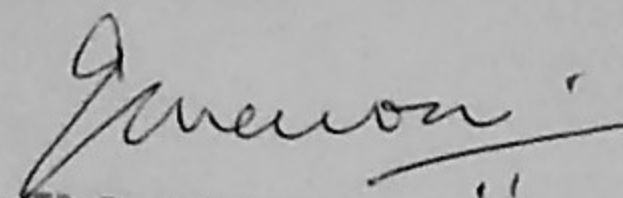
BY HON'BLE MR. ASHOK S. KARAMADI, JM

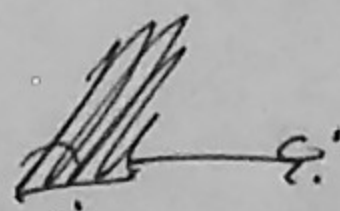
This Contempt Petition is filed for non-compliance of the order dated 14.03.2006. Having regard to the fact that the respondents have not complied with the said order, this CCP is filed.

2. Learned counsel for the applicant submits that though the respondents have passed the order dated 30.03.2007 in compliance of the order dated 14.03.2006 passed in O.A No. 984/04 alongwith O.A Nos. 832/04 and 1281/04, the applicant is not satisfied with the same. When a question is put up to the counsel for the applicant whether the applicant has made any representation to the respondents after the order passed by the respondents dated 30.03.2007, it is stated that no representation is made before the respondents' authorities. At this

junction, learned counsel submits that the applicant may be given liberty to file a fresh O.A against the order dated 30.03.2007.

3. Having regard to the aforesaid fact, the CCP is dismissed as withdrawn with liberty to the applicant to approach the appropriate forum against the grievance, if any against the order dated 30.03.2007..


(K.S. MENON)
MEMBER- A


(ASHOK S. KARAMADI)
MEMBER- J.

/Anand/